

Office Order

Pursuant to the Hon'ble Bombay High Court notice dt. 02.04.2020 the following sitting arrangement have been made **IN ADDITION TO THE EXISTING ASSIGNMENT MADE VIDE OFFICE ORDER DT. 31.03.2020. THE EXISTING ASSINGMENT WILL CONTINUE.**

The additional assignment is made of hearing of urgent matters if any per extant assignment will be taken through Video Conferencing between 12.00 and 2.00 p.m. on the court working days. Assignment is as follows:

Name of Hon'ble Judges	Period	Name of Hon'ble Judges	Period
HHJ Shri. A. Z. Khan	07.04.2020	HHJ Shri. A. Z. Khan	13.04.2020
HHJ Smt. H.C. Shende	08.04.2020	HHJ Smt. A. D. Deo	15.04.2020
HHJ Shri. A. Z. Khan	09.04.2020	-----	-----

It is further notified that except exceptional circumstance, no change in the charge shall be made.

ALL THE ADVOCATED & LITIGANTS TO TAKE NOTE THAT

The additional assignment is meant to afford an opportunity to those who wish to present (1) very urgent applications both Civil & Criminal (2) seek to do so **ONLY BY VIDEO CONFERENCING.**

The aforesaid facility is available only for new cases that are filed during the aforesaid period. Existing cases i.e. those already filed and which require scanning of existing paper records cannot currently be taken up under this facility.

Hon'ble Bombay High Court notice alongwith procedure for hearing through **VIDEO CONERENCING** is annexed herewith.

Filing matters must be moved through the concerned officers only, between 11:30 A.M. To 1:30 P.M.

Dated this 06th Day of April, 2020.

Sd/-
(S. S. Sawant)
2nd Addl. Principal Judge
City Civil & Sessions Court,
Borivali Div. Dindoshi,

Encl.: 1) Hon'ble Bombay High Court notice dt. 02.04.2020
2) This Office notice dt. 05.04.2020